



विदेश व्यापार महानिदेशालय
डीईएस-V अनुभाग

The Meeting No.04/AM-22 dated 27.10.2021 actually held on 27.10.2021 for the licensing year 2021-22 to consider the cases under Para 4.07 FTP 2015-20, Duty Exemption Schemes (Chapter-4) in Room No.11 of DGFT Udyog Bhawan, under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Sh. Kuldeep Singh, Asst. Director-I	O/o DC(MSME)
2.	Dr. Ram Asrey Lal, Consultant	DGFT
3.	Sh. Nand Lal, Consultant	DGFT
4.	Sh. Shaish Kumar, Consultant	DGFT
5.	Sh. Manoj Kumar Meena, Deputy. Director	DGFT

1. Minutes of Meeting No. 04/AM-22 held on 27.10.2021 were circulated among all the members of the Committee. On receipt of comments, the minutes were finalized.


Minutes of the Meeting No. 04/AM-22. Dated: 27/10/2021(Manual Cases)

Case No. 01	M/s Batavia Exim Private Limited
NC Meeting No.04/AM22 Dt. : 27/10/2021	F. No. 01/84/050/000629/AM19/DES-V
RA F. No. 07/24/040/00258/AM19	Adv. Authorization No.0710 114539 Dated 12.02.2019
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 27.10.2021 and explained their case. After detailed deliberation, Committee decided to ask the firm to submit proper CAD and stage wise wastage for making final product. The case stands deferred for re-listing.	

Case No:02	M/s CREATIVE GARMENTS PRIVATE LIMITED			
NC Meeting No.04/AM22 Dt.: 27/10/2021	HQ File : 01/85/050/00099/AM20/DES-V			
RLA File :03/94/040/00562/AM20/	Adv. Authorization No. 0310832283 Dated:17.10.2019			
Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 15.04.2021 as their case was rejected in NC meeting no 03/AM-21 Dated 17.09.2020. The committee also noted that firm has submitted the requisite information vide email dated 14.09.2021 along with sample of product. The committee went through the details submitted in this case as and based on recommendation of technical authority, decided to approve the norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended



मनोज कुमार मीना / MANOJ KUMAR MEENA
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
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भारत सरकार / Govt. of India

01	Sleeping Bag Made of 100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$) and 100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$) and Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$) Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$)	4668.00 (NOS.)	100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$)	23246 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	10231 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	10231 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	1681 meters
02	Sleeping Bag Made of 100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$) and 100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$) and Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$) Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$)	612.00 Nos.	100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$)	3937 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	1789 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	1789 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	221 meters
03	Sleeping Bag Made of 100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$) and 100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$) and Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$) Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$)	3552.00 Nos.	100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 ($\pm 10\%$)	12004 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 ($\pm 10\%$)	5494 meters


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			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 (±10%)	5494 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 (±10%)	783 meters
04	Sleeping Bag Made of 100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 (±10%) and 100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 (±10%) and Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 (±10%) Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 (±10%)	1488.00 Nos.	100% Nylon Fabric. PA 6 40D Plain Width 60 inches GSM 49 (±10%)	4764 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 (±10%)	23920 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 (±10%)	23920 meters
			100% Nylon Fabric. PA 6 40D RIPSTOP Width 60 inches GSM 49 (±10%)	330 meters
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No:03	M/s CREATIVE GARMENTS PRIVATE LIMITED		
NC Meeting No.04/AM22 Dt. : 27/10/2021	HQ File : HQ File : 01/84/050/00117/AM20/DES-V		
RLA File : 03/94/040/00230/AM20/	Adv. Authorization No. 0310829782 Dated : 19.06.2019		
Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 15.04.2021 as their case was rejected in NC meeting no 03/AM-21 Dated 17.09.2020 and also noted that the representative had appeared before NC on 27.10.2021 and explained their case. After detailed deliberation, Committee decided to approve the norms as under;			
Export item	Qty.	Import item	Qty. Recommended
Silk liner Made from 100% silk fabric width 90 CM GSM 32(+/-10%)	4386 Nos.	100% silk fabric width 90 CM GSM 32(+/-10%)	3.59 Sq. Mt. per Pc or 17500 Metres of input fabric of 90 Cms width and GSM 32 (+-10%).
RA concerned may take necessary action subject to compliance of other usual conditions.			


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Case No:04	M/s. Sure Safety India P. Ltd.
NC Meeting No.04/AM22 Dt. : 27/10/2021	F. No. 01/84/050/00403/AM18/DES-V
RA F. No. 34/24/040/00264/AM18	Adv. Authorization No. 3410043756 Dated : 28.12.2017

Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 20.11.2020 as their case was rejected in NC meeting no 18/84-ALC3/2018 Dated 16.12.2018 and also noted that the representative had appeared before NC on 27.10.2021 and explained their case. The firm has also submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/70/Textiles/2021-22 dated 15.11.2021, Committee decided to approve the norms as under;

Export item	Export Qty.	Import item	Qty recommended
Resiprex Light Weight Life Splash Suit	1200 Nos.	1. Resiprex PVC Blue Tape, 29 MM	12.60 Mtr., @ 0.01 mtr/pc.
		2. Resiprex- PVC Clear Visor 0.50mm thick	320 Mtr., @ 0.27 mtr/pc.
		3. Resiprex White Tape-20 mm	157 Mtr., @ 0.13 mtr/pc.
		4. ZPST 20mm/20N Powerply Seam Tape	60000 mtrs., @25 Mtr. /pc.
		5. Resiprex –Double Sided Tape12.5mm	2160 Meters @1.80 mtrs. /pc.
		6. Resiprex -Zip Bottom Stop	2400 Nos. @2 Nos. /pc.
		7. Resiprex –Zip Slider 10VDFDAE Black	258 Nos., @1pc. /pc.
		8. Resiprex –Zip Continuous Chain	185 Mtrs. @0.15 Mtr. /pc.
		9. Resiprex- Zip Chain, 175 M roll	1128Mtrs @ 0.94 Mtr/pc.
		10. Resiprex- Zip Slides Black D264/72/607	2120 Nos., @2 Pc./pc.
		11. Resiprex- Silver Shield Gloves 10"	300 Nos., @1pc./pc.
		12. Resiprex -Dual Duty White Thread	31 Nos. Spools.
		13. Resiprex- Spun Cord Green	584 mtrs, @ 0.48 Mtr/pc.
		14. Resiprex- Poly Prop Knitted Cord	835 Nos., @1pc. /pc.
		15. Resiprex- White Elastic 5 MM	301 mtrs, @ 0.25 Mtr/pc.
		16. ZP04bke pull Tag	86 mtrs, @ 0.07 Mtr/pc.
		17. Velcro Hook 16 mm Grey	491 mtrs, @ 0.41 Mtr/pc.
		18. Velcro Loop 16 mm Grey	491 mtrs, @ 0.41 Mtr/pc.
		19. Resiprex-White end toggle	1200 Nos. @1 No. /pc.


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	20. Respirex- pull Tag 127 mm 268/3	556 Nos. @1 No. /pc.
	21. Respirex- Press Stud Socket 5mm	157 No. @2 Nos. /pc.
	22. Respirex- Press Stud Rivet 5mm	431 No. @2 Nos. /pc.
	23. Respirex- Diaphragm Silicone-400 mm	150 No. @1No. /pc.
	24. Respirex – Visor Tychem 0.5mm Velbex Laminated	204 Nos. @1No. /pc.
	25. Respirex – 3M Neck Collars	300 Nos. @1No. /pc.
	26. Respirex -Connector for RJS	300 Nos. @1No. /pc.
	27. Respirex –Retainer Ring for RJS	300 Nos. @1No. /pc.
	28. Respirex- Laminated and Glued Polyester Tape-22mm	2316 mtrs, @ 1.93 Mtr/pc.
	29. Respirex-Light Grey Exhalation Valve Assembly	600 Nos. @2 Nos. /pc.
	30. Respirex- Rubber band No 75(Legs)	1523 Nos. @2 Nos. /pc.
	31. Respirex- Rubber band No 63 (Arms)	940 Nos. @2 Nos. /pc.
	32. Respirex Power Ply Blue laminate 250MTR X 1530mm	6267 Mtrs. (9588 sq. meters @7.99 sq. mtrs. /pc.)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No:05	M/s. Sure Safety India P. Ltd.		
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00092/AM19/DES-V		
RA F. No. 34/24/040/00062/AM19	Adv. Authorization No. 3410044154 Dated : 18.05.2018		
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 20.11.2020 as their case was rejected in NC meeting no 15/84-ALC3/2018 dated 25.10.2018 and also noted that the representative had appeared before NC on 27.10.2021 and explained their case. The firm has also submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/69/Textiles/2021-22 dated 15.11.2021, Committee decided to approve the norms as under;</p>			
Export item	Export Qty.	Import item	Qty Recommended
Respirex Light Weight Life Splash Suit	7700 Nos.	1. Powerply Blue Laminate film,250Mtr X 1530mm	24660 Mtrs. (37730 sq. meters @4.93 sq. mtrs. /pc.)
		2. Gloves Silver Shield EN, size 13	7700 Pair
		3. Tape double sided, 12.5mm	11550 Meters @1.50 mtrs. /pc.
		4. Tape 20mm, Power ply Seam Tape	192500 Meters @25 mtrs. /pc.
		5. Polyprop cord knitted, 127mm	7700 Nos. @1pc/pc.
		6. Zip Cord End Black 63 cms	7700 Nos. @1pc/pc.
		7. Zip 112 cm Black Nylon (SS/ CBE)	7700 Nos. @1pc/pc.
		8. White Tape, 22mm T1080	16170 mtrs, @2.10 Mtr/pc.

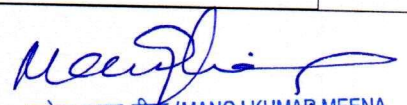
	9. Exhalation Valve (LP) Black	7700 Nos. @1pc/pc.
	10. 22mm wide Glued Blue Laminated Tape,	14861 Mtrs. @1.93 Mtr. /pc.
	11. Visor 0.5 mm Thick	7700 Nos. @1pc/pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No:06	M/s. Sure Safety India P. Ltd.
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00119/AM16/DES-V
RA F. No. 34/24/040/00050/AM16	Adv. Authorization No. 3410041251 Dated : 27.05.2015

Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 20.11.2020 as their case was rejected in NC meeting no 24/84-ALC3/2015 dated 26.11.2015 and also noted that the representative had appeared before NC on 27.10.2021 and explained their case. The firm has also submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/66/Textiles/2021-22 dated 15.11.2021, Committee decided to approve the norms as under;

Export item	Export Qty.	Import item	Qty recommended
Resiprex Light Weight Life SC1 Splash Suit	4000 Nos.	1.Double Sided Tape, width 12.5mm.	8880 meters, @2.22 mtrs. /pc.
		2.Gloves Silver Shield, size 13	4000 Pair
		3.Polyprop Cord Knitted Black,127 mm	4040 nos.
		4.Power Ply Blue laminate film	20085 sq. mtrs@ 4.12 sq. mtrs./pc.
		5.Power ply Seam Tape, 20 mm	89000 Meters @22mtrs. /pc.
Resiprex Light Weight Life SC4 Splash Suit	500 Nos.	6.Double Sided Tape, width 12.5mm.	927 meters, @1.86 mtrs. /pc.
		7.Gloves Silver Shield, size 13	500 Pair
		8.Polyprop Cord Knitted 127 mm Black	500 nos.
		9.Power Ply Blue laminate film	3605 sq. meters @7.21 sq. mtrs. /pc.
		10.Power ply Seam Tape, 20 mm	12500 Meters @25.00 mtrs. /pc.
		11.Glued Blue laminate Tape, 22mm	1184 Meters@2.36 mtrs. /pc.


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	12.White Tape, 22 mm, T 1080	1173 Meters@2.35 mtrs. /pc.
	13.Black Nylon Zip, 91 cm	500 Nos.
	14.Black Exhalation Valve	500 Nos.
	15.Visor Tychem, 0.5 mm Thick	500 Nos.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.07	M/s Fabro Leather Industries LLP
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/85/050/00151/AM18/DES-V
RA File No. 13/24/040/00052/AM18/	Adv. Authorizations. No. 1310048835 dated :12.01.2018
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 19.09.2020 as their case was approved in NC meeting no 23/AM-19 Dated 14.02.2019.The committee also noted that firm was asked vide email dated 09.09.2021 to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image, Measurement chart. <p>The reply not yet received. Therefore, Committee decided to send a final reminder to the firm to furnish the above said information. The case stands deferred for re-listing.</p>	

Case No.08	M/s. Beeku Exports
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00408/AM18/DES-V
RA F. No. 04/24/040/00129/AM17	Adv. Authorization. No.0410162408 dated 21.10.2016
<p>Decision: The Committee considered the case as per agenda and noted firm vide letter dated 18.05.2020 has requested for re-fixation/correction of norms as their case was approved in NC meeting no 02/AM-19 dated 26.04.2018 on repeat basis with Adv. Auth No 0410162059 Dt. 23.06.2016. The committee also noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> 1. Proper CAD. 2. Image and measurement chart. <p>The firm has submitted their reply and same has been sent to technical authority for examination. The case stands deferred for re-listing.</p>	

Case No.09	M/s. Himatsingka Seide Ltd.
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00448/AM17/DES-V
RA F. No.07/24/040/00146/AM16/	Adv. Authorization No.0710108689 Dated 04.09.2015.
<p>Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide email dated 09.09.2021 to furnish the following;</p> <ol style="list-style-type: none"> 1. The quantity of import items used for manufacturing of each export item and net content of each import item in each export item in a tabulated form. For example- in the 1st export item (Silk 	

Woven fabrics- Items other than Sarees Contng>85% by weight of Silk)-123128.02 Meter., there are 10 import items i.e. 1. Filature- 22912 kg, 2. Cotton- 5 kg. 3. Blends Viscose- 9130 kg. 4. Blends Lurex 3253 kg. 5. Blends Nylon-159 kg. 6. Acrylic -639 kg. 7. Lurex-83 kg 8. Polyester- 3 kg. 9. Silk sliver- 13559 kgs. 10. Viscose Tops- 532 kgs. Please indicate the net quantities of all these inputs separately in export item Silk Woven fabrics- 123128.02 Meter.

- Import item no. 2 to 11 are mentioned in a vague term, what is exact nomenclature of this item? Whether these are raw fibre, yarn or fabric? Usage of each input in each export item.
- GSM of each export item and quantity in weight terms for all export items separately.
- Copies of shipping bills.
- Copies of bill of entry.

The firm has submitted their reply vide letter dated 18.09.2021. The committee went through the details submitted in this case and decided to defer the case for examination.
The case stands deferred for re-listing.

Case No.10	M/s. Jindal Polyfilms Ltd.
NC Meeting No.04/AM22 Dt.: 27/10/2021	F. No. 01/84/050/00179/AM18/DES-V
RA F. No.05/23/040/00228/AM18	Adv. Authorization No.0510403977 Dated:08.09.2017
<p>Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm is asking wastage as per SION J-370 which is 17%. Based on recommendation of sub-committee comprising (i) Shri Manoj Kumar Meena, Deputy Director, (ii) Nand Lal (Consultant), (iii) Shaish Kumar (Consultant), Norms committee noted that quantity given in SION is not correct, therefore decided to delete the SION J-370. The committee also decided to visit the manufacturing unit to understand the wastage claimed to manufacture the export product. The case stands deferred for re-listing.</p>	

Case No.11	M/s. G.S. Exports								
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00350/AM19/DES-V								
RA F. No.33/24/040/00010/AM19	Adv. Authorization. No. 3310030493 Dated:01.11.2018								
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted their reply vide letter dated 30.12.2020. The committee went through the details submitted in this case and based on recommendation of technical authority vide letter no 37(5)/52/Textiles/2021-22 dated 09.10.2021, decided to approve the norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty recommended</th> </tr> </thead> <tbody> <tr> <td>100% Polyester Bathmats (content: Bathmats size 120*180 Qty 500 Pcs. 1Pc wt. 3Kgs., total 1500 Kgs., and size 50*80 & 50*45 Qty 3800 Pcs(Set of two), 1 set wt. 1.5 Kgs., total 5700 Kgs.</td> <td>7200 Kgs.</td> <td>100% Polyester Knitted Fabric, GSM:200 ±10%</td> <td>6048 Kgs.</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		Export item	Qty.	Import item	Qty recommended	100% Polyester Bathmats (content: Bathmats size 120*180 Qty 500 Pcs. 1Pc wt. 3Kgs., total 1500 Kgs., and size 50*80 & 50*45 Qty 3800 Pcs(Set of two), 1 set wt. 1.5 Kgs., total 5700 Kgs.	7200 Kgs.	100% Polyester Knitted Fabric, GSM:200 ±10%	6048 Kgs.
Export item	Qty.	Import item	Qty recommended						
100% Polyester Bathmats (content: Bathmats size 120*180 Qty 500 Pcs. 1Pc wt. 3Kgs., total 1500 Kgs., and size 50*80 & 50*45 Qty 3800 Pcs(Set of two), 1 set wt. 1.5 Kgs., total 5700 Kgs.	7200 Kgs.	100% Polyester Knitted Fabric, GSM:200 ±10%	6048 Kgs.						

Case No.12	M/s. WEAR WELL INDIA PVT. LTD.
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00085/AM19/DES-V
RA F. No. 05/24/040/00103/AM19/	Adv. Authorization No. 0510406554 Dt. 22.05.2018.
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and based on recommendation of technical authority vide letter no 37(5)/52/Textiles/2021-22 dated 09.10.2021, decided to approve the norms as under:</p>	


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Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Babies Garments(Metallic Pleat Skirt) Made from Poly Lurex Pleated Mesh Fabric(52% Polyester 48% Metalised fibre), GSM:50 ±10% (Style No: BGSKB-1266)	1390 Nos.	Poly Lurex Pleated Mesh Fabric(52% Polyester 48% Metalised fibre), GSM:50 ±10%	0.3739 sq. meters /pc.
2.	Girls Skirt (Metallic Pleat Skirt) Made from Poly Lurex Pleated Mesh Fabric(52% Polyester 48% Metalised fibre), GSM:50 ±10% (Style No: BGSKB-1266)	4610 Nos.	Poly Lurex Pleated Mesh Fabric(52% Polyester 48% Metalised fibre), GSM:50 ±10%	0.4347 sq. meters /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.13	M/s. SWASTIK POLYMERS
NC Meeting No.04/AM22 Dt.: 27/10/2021	F. No. 01/84/050/00125/AM20//Des-V
RA F. No. 05/24/040/00186/AM20//Des-V	Adv. Authorization 0510411060 dated :26.06.2019
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted their reply vide dated 18.09.2021. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Net import content for all the raw materials (both imported and indigenous) separately (<i>In reply gross weight / consumption of Raw material has been given and not net import content</i>) 2. Complete calculation for the requirement of raw materials indicating wastage separately and compare with proper SION fixed in H B Procedure. 3. Personal hearing with sample. <p>The case stands deferred for re-listing.</p>	

Case No.14	M/s. SWASTIK POLYMERS
NC Meeting No.04/AM22 Dt. : 27/10/2021	F. No. 01/84/050/00140/AM20//Des-V
RA F. No. 05/24/040/00209/AM20/ /Des-V	Adv. Authorization. 0510411131 Dated : 03.07.2019
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted their reply vide dated 18.09.2021. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Net import content for all the raw materials (both imported and indigenous) separately (<i>In reply gross weight / consumption of Raw material has been given and not net import content</i>). 2. Complete calculation for the requirement of raw materials indicating wastage separately. 3. Personal hearing with sample. <p>The case stands deferred for re-listing.</p>	

Case No.15	M/s. SWASTIK POLYMERS
NC Meeting No.04/AM22 Dt. : 27/10/2021	F.No. 01/84/050/00116/AM20/Des-V
RA F. No. 05/24/040/00167/AM20/	Adv. Authorization No:0510410996 Dated: 19.06.2019

Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted their reply vide dated 18.09.2021. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the following;

1. Net import content for all the raw materials (both imported and indigenous) separately (*In reply gross weight / consumption of Raw material has been given and not net import content*).
2. Complete calculation for the requirement of raw materials indicating wastage separately.
3. Personal hearing with sample.

The case stands deferred for re-listing.

Case No.16	M/s. HIMATSINGKA SEIDE LTD
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00676/AM19/DES-V
RA F. No.07/24/040/00354/AM17/	Adv. Authorization No. 0710111124 Dated: 14.02.2017.
<p>Decision: The Committee considered the case as per agenda and noted that firm was asked vide email dated 30.03.2021 and 09.09.2021 to furnish the following:-</p> <ol style="list-style-type: none"> 1. Exact name of sizing chemicals. 2. Exact chemical name of import item 4 to 33 with catalogue (value in terms of percentage FOB value). 3. Proof of production/corresponding consumption for the last two years, duly certified by CA. <p>Firm's reply still not received. However, the firm vide their email dated 23.04.2021 has requested to grant them time up to 25.05.2021 to submit their applications/reply. Firm's reply still not received, therefore the Committee decided to reject the case with direction to the firm to pay Custom Duty and applicable interest for regularization of the case.</p> <p>RA may take subsequent consequential action accordingly.</p>	

Case No.17	M/s Amaryllis Healthcare Private Limited
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File :01/84/050/00251/AM20/DES-V
RA File :07/24/040/00112/AM20/	Adv. Authorization No.: 0710115387 Date:05.09.2019
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted that firm has requested vide letter date 05.01.2021 for re-fixation of norms as their case was approved in norms committee meeting no 03/84-ALC3/2020 date 17.09.2020. The committee went through the details submitted in this case and noted that the firm has not given proper justification to enhance the qty. of inputs. The earlier decision was on the basis of the reply given by the firm to the queries raised by O/o DGFT and the lay marker provided for each size of export items. Now again, firm has provided the Lay Marker for nine export items (Export item no. 2,3,4,5,10,12,13 and 14 only) and the qty. of inputs is reviewed and found the earlier decision correct. Therefore, committee decided to maintain the status quo of the decision.</p> <p>RA may take subsequent consequential action accordingly.</p>	

Case No.18	M/s Indian Apparels
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File :01/84/50/380/AM12/DES-V
RA File :05/23/040/00430/AM12	Adv. Authorization No.: 0510316754 dated 07.02.2012
<p>Decision: The Committee considered the case as per agenda and noted that the firm has requested for re-fixation of norms vide letter dated 12.01.2021 as their case was approved in NC meeting No.25/AM13 dated 27.09.2012. The committee went through the details submitted in this case and noted the firm's representative had appeared before NC on 27.10.2021 and was not able to explain properly with justification. Therefore, committee decided to reject the case.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.19	M/s Indian Apparels
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File :01/84/50/379/AM12/DES-V
RA File :05/23/040/00433/AM12	Adv. Authorization No. 0510316752 Dated 07.02.2012
Decision: The Committee considered the case as per agenda and noted that the firm has requested for re-fixation of norms vide letter dated 12.01.2021 as their case was approved in NC meeting No.25/AM13 dated 27.09.2012. The committee went through the details submitted in this case and noted the firm's representative had appeared before NC on 27.10.2021 and was not able to explain properly with justification. Therefore, committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.20	M/s Indian Apparels
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File :01/84/50/378/AM12/DES-V
RA File : 05/23/040/00429/AM12	Adv. Authorization No. 0510316753 dated 07.02.2012
Decision: The Committee considered the case as per agenda and noted that the firm has requested for re-fixation of norms vide letter dated 12.01.2021 as their case was approved in NC meeting No.25/AM13 dated 27.09.2012. The committee went through the details submitted in this case and noted the firm's representative had appeared before NC on 27.10.2021 and was not able to explain properly with justification. Therefore, committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.21	M/s CHOWDHARY OVERSEAS LIMITED
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No: 01/84/050/00474/AM16/DES-V
RA F. No.06/24/040/00041/AM16/	Adv. Authorization. No. 0610038278 Dated.:16.12.2015
Decision: The Committee considered the case as per agenda along with other relevant papers and noted that a communication dated 26.05.2020 received from O/o Joint Director General of Foreign Trade, Kanpur for clarification as issue of Net weight V/s Gross weight in norms decision in meeting no-08/84-ALC3/2017 Dt. 20.07.2017 against the above said Adv. Authorization. The Committee also noted that R.A, Kanpur has submitted the Shipping Bills vide e-mail dated 10.02.2021. The Committee went through the submitted documents and noted that the firm was allowed 5% wastage on net import content mentioning in export item description. However net import content has not been reflected in shipping bill. Therefore, committee decided that net content of import item must be mentioned in shipping bills. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.22	M/s Sure Safety (India) Limited
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/84/050/00616/AM19/DES-V
RA File : 34/24/040/00341/AM19/	Adv. Authorization. No.3410044865 Date: 08.02.2019
Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 15.03.2020 as their case was rejected in NC meeting no 3/84-ALC3/2020 Date:	

17.09.2020 and also noted that the representative had appeared before NC on 27.10.2021 and explained their case. The firm has also submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/67/Textiles/2021-22 dated 15.11.2021 , Committee decided to approve the norms as under;

Export item	Export Qty.	Import item	Qty recommended
Resiprex Light Weight Life Splash Suit	1115 Nos.	1.Press Stud Cap DK 301/13 WP BP	1115 Nos., @1pc. /pc.
		2.Press Stud Socket DPO 4.026 WPBP	1115 Nos., @1pc. /pc.
		3.Press Stud Cap DSK 4.026WP BP	1115 Nos., @1pc. /pc.
		4.Press Stud Rivet N 247.051 WP BP	1115 Nos., @1pc. /pc.
		5.Pull Tag Black (127 mm 268/3)	1115 Nos., @1pc. /pc.
		6.Zip Nylon Black 63 cms	250 Nos.@1pc. /pc. (for 250 pcs.)
		7.Zip Nylon Black 68 cms	395 Nos.@1pc. /pc. (for 395 pcs.)
		8.Zip Nylon Black 72 cms	470 Nos.@1pc. /pc. (for 470 pcs.)
		9.Powerply Blue Laminate film	3650 sq. mtrs @3.27 sq. mtrs./pc.
		10.Power ply Seam Tape, 20 mm	20070 Meters @18.00 mtrs. /pc.
		11.Elastic 13 MM White woven	111.00 @ 0.10 Mtr/pc.
		12.Elastic, 13 MM Black, woven	111.00 @ 0.10 Mtr/pc.
		13.Elastic 6MM, 6 Core, Braided.	446.00 @ 0.40 Mtr/pc.
		14.Rubber Band No 63 (leg)	2230 Nos., @2pc. /pc.
		15.Rubber Band No 75 (Arm)	2230 Nos., @2pc. /pc.
		16.Velcro Hook, 20 MM	892 mtrs, @ 0.80 Mtr/pc.
		17.Velcro Loop, 20 MM	892 mtrs, @ 0.80 Mtr/pc.
		18.Black Thread for sewing	16725 mtrs, @ 15 Mtr/pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.23	M/s Sure Safety (India) Limited
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/84/050/00617/AM19/DES-V
RA File : 34/24/040/00343/AM19	Adv. Authorization. No.3410044866 Date: 08.02.2019
Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of	

norms vide letter dated 15.03.2020 as their case was rejected in NC meeting no 3/84-ALC3/2020 Date: 17.09.2020 and also noted that the representative had appeared before NC on 27.10.2021 and explained their case. The firm has also submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/68/Textiles/2021-22 dated 15.11.2021, Committee decided to approve the norms as under;

Export item	Export Qty.	Import item	Qty recommended
Resiprex Light Weight Life Splash Suit	810 Nos.	Powerply Blue Laminate film	2850 sq. meters @5.27 sq. mtrs. /pc.
		100 Micron PVC Film,0.75 mm for Visor	188 mtrs., @0.23 Mtr. /pc.
		ZPST 20/20N Power ply Seam Tape	20300 Meters @25.00 mtrs. /pc.
		Black Zip Nylon 91 cms	810 Nos.@1pc. /pc.
		Kemblok Glove Size 14.5	810 Nos., @1pc. /pc.
		Laminated & Glued Polyester Tape, 20mm	2146 Mtrs. @2.65 Mtr. /pc.
		White Elastic 13 MM Loom woven	405.00Mtrs @ 0.50 Mtr/pc.
		Flo-pod visor roll 0.75mm	188 mtrs., @0.23 Mtr. /pc.
		Button Eyelet	810 Nos., @1pc. /pc.
		White end Toggle	810 Nos., @1pc. /pc.
		PVC Eyelet 5mm	1620 Nos., @2pc. /pc.
		Round Elastic	810 Nos., @1pc. /pc.
		Flo pod suit inner cape reinforcing disc (300 miron)	810 Nos., @1pc. /pc.
		ZP04bke pull Tag	810 Nos., @1pc. /pc.
		Exhalation Valve Assembly	1620 Nos., @2pc. /pc.
		Flo-pod Turbo washer	810 Nos., @1pc. /pc.
Velcro Hook, 20 MM	972 mtrs, @ 1.20 Mtr/pc.		
Velcro Loop, 20 MM	972 mtrs, @ 1.20 Mtr/pc.		

RA concerned may take necessary action subject to compliance of other usual conditions.



मनोज कुमार/मोना MANOJ KUMAR MEENA
उप निदेशक /Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग /Deptt. of Commerce
भारत सरकार /Govt. of India

Case No.24	M/s Siddarth Kapoor Dulce Celia Designs
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/84/050/00037/AM17/DES-V
RA File : 32/21/040/00005/AM17	Adv. Authorization. No.21026564 Date: 22.03.2016
<p>Decision: The Committee considered the case as per agenda and noted that the firm has requested for fixation of norms vide letter dated 14.10.2020 as their case was rejected in NC meeting No.21/84-ALC3/2016 dated 09.01.2017. The committee went through the details submitted in this case and decided to advise the firm to appear for personal hearing with sample of input, waste, final product, CAD, stage wise waste, justification for the wastage claimed and calculation sheet to arrive at the quantity input and wastage claimed.</p> <p>The case stands deferred for re-listing.</p>	

Case No.25	M/s Council for Leather Exports
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/Misc./AM22/2021/DES-V
<p>Decision: The Committee considered the case as per agenda and noted that Council of Leather Export (CLE) has made a request vide letter dated 02.06.2021, 15.09.2021 for revision of Standard Input Output Norms (SION), published in Hand Book of Procedure Vol II, for the export of various items of Leather and leather products.</p> <p>They have stated that Leather items SIONs have been fixed, way back in 1992; there is need for revision of the norms. In the existing norms of SIONs, Wet Blue, Crest and finished leather are not included.</p> <p>In this context, committee noted that raw leather, Wet Blue, Crest and finished leather were not included in the SIONs because Custom Duty was NIL/exempted on these items. However, recently in union Budget 2021, exemption for Wet Blue, Crest and finished leather has been withdrawn. Thus, these items are now subjected to levy of Custom Duty.</p> <p>In the past, the SIONs for the export of Leather and Leather products were fixed, based on recommendation of Centre Leather Research Institute.</p> <p>Accordingly, a letter is sent to CLRI (Enclosing a letter received from CLE) to examine the proposal and offer their comments on the subject so that amendment in SION's may be considered.</p> <p>The case stands deferred for re-listing.</p>	

Case No.26	M/s Shri Shiv Shakti Prints and Fabrics
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/84/050/000321/AM18/DES-V
RA File : 33/24/040/00009/AM18	Adv. Authorization. 3310030413 Dated:04.12.2017
<p>Decision: The Committee considered the case as per agenda and noted that the firm has requested for fixation of norms as their case was rejected in NC meeting No.06/AL3/2018 dated 21.06.2018. The committee went through the details submitted in this case and noted that the firm was asked 5 times vide dated 12.03.2018, 20.04.2018, 08.06.2018, 04.02.2020 and 25.10.2021 to appear before norms committee for personal hearing. The committee noted that the firm's representative had appeared before NC on 27.10.2021 and was not able to explain properly with justification. Therefore, committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.27	M/s Jindal Spinning Mills Ltd.
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/84/050/00570/AM21/DES-V
RA File : 33/24/040/00001/AM21	Adv. Authorization. 3310030675 Dated: 28.04.2020
<p>Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms via letter dated 28.09.2021 as their case was rejected in norms committee meeting no – 01/84-ALC3/2020 date 18.06.2020. The committee went through the details submitted in this case and decided that there is no merit in this case and norms cannot be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.28	M/s Jindal Yarns Pvt. Ltd.
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 01/84/050/00320/AM19/DES-V
RA File : 33/24/040/00007/AM21	Adv. Authorization. 3310030712 Dated: 21.07.2020
<p>Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms via letter dated 28.09.2021 as their case was rejected in norms committee meeting no 03/84-ALC3/2020 date 17.09.2020. The committee went through the details submitted in this case and decided that there is no merit in this case and norms cannot be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.29	M/s Louverline Blinds
NC Meeting No.04/AM22 Dt: 27/10/2021	HQ File : 010/84/050/00675/AM19/DES-V
RA File : 52/24/040/00306/AM15	Adv. Authorization. 0710111065 Dated: 02.02.2017
<p>Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms via letter dated 21.09.2021 as their case was rejected in norms committee meeting no-06/AM21 date 18.02.2021 due to non-submission of requisite information. The committee went through the details submitted in this case and decided to advise the applicant to appear for personal hearing with sample of input, waste, final product, CAD, calculation sheet for requirement of input projected, stage wise wastage and justification for higher wastage. The case stands deferred for re-listing.</p>	

Case No.30	M/s Parveen Woollen & Spinning Mills
NC Meeting No.04/AM22 Dt: 27/10/2021	(i) HQ File : 01/84/050/00038/AM20 (ii) HQ File : 01/84/050/00320/AM20
RA File : 33/24/040/00005/AM20/ RA File : 33/24/040/00022/AM20/	Adv. Authorization. No.3310030531 Date:25.04.2019 Adv. Authorization. No.3310030609 Date:24.10.2019
<p>Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms via letter dated 30.09.2021 as their case was rejected in norms committee meeting no 16/84-ALC3/2019 date16.01.2020, 17/84-ALC3/2019 date11.03.2020. The committee went through the details submitted in this case and decided that there is no merit in this case and norms cannot be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.31	M/s S. K. Exports
NC Meeting No.04/AM22 Dt. : 27/10/2021	HQ File :01/84/50/00518/AM19/DES – V
RA File : 06/24//040/00019/AM19-Des-V	Adv. Authorization No. 0610038933 Dated 31.07.2018
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 11.09.2021 as their case was approved in NC meeting no 03/AM22 Dated 16.07.2021. The committee went through the details submitted in this case and taking cue from approved norms for Adv. Auth. No. 0610038888 Date 22.05.2018 in NC meeting no. 08/84-ALC3/2018 date 19.07.2018, decided to approve the input output norms as applies for. RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.32	M/s Vrijesh Overseas Private Limited
NC Meeting No.04/AM22 Dt.: 27/10/2021	HQ File : 1/84/050/00578/AM19/DES–V
RA File : 07/24/040/00022/AM20	Adv. Authorization No. 0710114899 Dated 14.05.2019
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for fixation of norms vide letter dated 30.09.2021 as their case was rejected in NC meeting no 13/84-ALC3/2019 Dated 31.10.2019. The committee went through the details submitted in this case as and based on recommendation of technical authority, decided to approve the norms for above said adv. Auth. as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.33	M/s. Shankar Packaging Limited			
NC Meeting No.04/AM22 Dt. : 27/10/2021	F. No. 01/84/050/00154/AM20/DES–V			
RA F. No. 34/24/040/00359/AM19	Adv. Authorization. No. 3410045270 Dated:08.07.2019			
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:</p>				
Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT]	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product

(Antistatic)	8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.34	M/s. Shankar Packaging Limited
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00155/AM20/DES-V
RA F. No. 34/24/040/00026/AM20	Adv. Authorization. No. 3410045271 Dated:08.07.2019

Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT] (Antistatic)	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 35	M/s. Shankar Packaging Limited
NC Meeting No.04/AM22 Dt. : 27/10/2021	F. No. 01/84/050/00153/AM20/DES-V
RA F. No. 34/24/040/00013/AM20	Adv. Authorization. No. 3410045269 Dated:08.07.2019

Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical

authority, decided to approve the norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT] (Antistatic)	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 36	M/s. Shankar Packaging Limited			
NC Meeting No.04/AM22 Dt. : 27/10/2021	F. No. 01/84/050/00152/AM20/DES-V			
RA F. No. 34/24/040/00027/AM20	Adv. Authorization. No. 3410045268 Dated: 08.07.2019			
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:</p>				
Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in

U.V.STABILISER):16 MT] (Antistatic)			export product
	8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 37	M/s. Shankar Packaging Limited
NC Meeting No.04/AM22 Dt.: 27/10/2021	F. No. 01/84/050/00175/AM20/DES-V
RA F. No. 34/24/040/00312/AM20	Adv. Authorization. No. 3410045308 Dated:23.07.2019

Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT] (Antistatic)	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 38	M/s. Shankar Packaging Limited
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00348/AM20/DES-V
RA F. No. 34/24/040/00230/AM20	Adv. Authorization. No. 3410045597 Dated:11.11.2019

Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:


मनोज कुमार मीना / MANOJ KUMAR MEENA
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT] (Antistatic)	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 39	M/s. Shankar Packaging Limited			
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00148/AM20/DES-V			
RA F. No. 34/24/040/00023/AM20	Adv. Authorization. No. 3410045259 Dated:05.07.2019			
<p>Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:</p>				
Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT]	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product

(Antistatic)		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.40	M/s. Shankar Packaging Limited
NC Meeting No.04/AM22 Dt: 27/10/2021	F. No. 01/84/050/00151/AM20/DES-V
RAL F. No. 34/24/040/00018/AM20	Adv. Authorization. No. 3410045267 Dated:08.07.2019

Decision: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 10.10.2021 as their case was approved in NC meeting no 01/84-ALC3/2020 Dated 18.06.2020. The committee went through the details submitted in this case and noted that firm has also submitted catalogue of conductive black. Based on recommendation of technical authority, decided to approve the norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT] (Antistatic)	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.


मनोज कुमार मीणा / MANOJ KUMAR MEENA
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India